## HIGH COURT OF HIMACHAL PRADESH AT SHIMLA-171001

No. HHC/GAZ/14-53/74-VI- Dated Shimla, the 7<sup>th</sup> September, 2017

## **NOTIFICATION**

In the interest of administration, following transfers and postings of the Members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges are hereby ordered with immediate effect:-

- 1. Services of Shri S.L. Sharma, District & Sessions Judge, Kangra at Dharamshala, on his transfer are placed at the disposal of Hon'ble the Acting Chief Justice, for being posted as one of the Registrars in the Registry of High Court of Himachal Pradesh.
- 2. Services of Shri Rajan Gupta, District & Sessions Judge (Forest), Shimla, are placed at the disposal of the State Government for being posted as President, District Consumer Fora, Mandi, Kullu and Lauhal & Spiti Districts at Mandi.
- 3. Shri Purender Vaidya, Registrar (Administration), High Court of Himachal Pradesh is transferred and posted as District and Sessions Judge, Kangra at Dharamshala.
- 4. Services of Shri Virender Sharma, President, District Consumer Fora, Mandi, Kullu and Lauhal & Spiti Districts at Mandi, are recalled and he is posted as District and Sessions Judge (Forest), Shimla.

All the above named Officers shall relinquish the charge of their respective posts forthwith.

The Officer at Sr. No.3 above shall not be entitled for any TA/DA and joining time etc.

## BY ORDER OF HON'BLE HIGH COURT OF HIMACHAL PRADESH

REGISTRAR GENERAL

Dated: - 7.9.2017

No.HHC/GAZ/14-53/74-VI- 42-65 Copy forwarded to:

- 1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
- 2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
- 3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
- 4. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.)/Central Project Coordinator, High Court of H.P., Shimla.
- 5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.

- 6. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division)/Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges (Junior Division) in the State of H.P.
- 7. The Registrar to Hon'ble Lokayukta, H.P., Shimla.
- 8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
- 9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/Dharamshala, H P
- 10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
- 11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
- 12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
- 13. The Accountant General (Audit), H.P., Shimla.
- 14. The Accountant General, (A & E). Shimla, H.P.
- 15. All the above named officer(s) (by name) for information and necessary action.
- 16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
- 17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
- 18. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
- 19. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
- 20. All the District Treasury Officers, in H.P.
- 21. The Director of Estates, H.P., Shimla-171 002.
- 22. Personal files of the above named officer(s).
- 23. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
- 24. Guard file.

(Rajeev Bhardwaj) Registrar General